

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :01/12/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>MENTION-COURTCODE-MENTION0112- 11.00AM -11.05 A.M.</u>				
<u>526-ADM-COURTCODE-ILLIQUIDSTOCKOPTION- 11.06 A.M.</u>				
1	SEBI Appeal	891/2023	Ashok Kumar Khater HUF Vs. SEBI	R.A. Dhoot And Co.
	Sub Matter :	Misc. Application/0001320/2023		
	Sub Matter :	Misc. Application/0001321/2023		
2	SEBI Appeal	892/2023	Yogesh Kumar Gupta HUF Vs. SEBI	Filfox Law Group
3	SEBI Appeal	893/2023 (/0000)	Kamlesh Gupta HUF Vs. SEBI	S.K.Jain and Co.
	Sub Matter :	Misc. Application/0001420/2023		
4	SEBI Appeal	894/2023 (/0000)	M/s. Guru Teg Bahadur Rice Mill Vs. SEBI	Shreyas Shrivastava Adv
	Sub Matter :	Misc. Application/0001348/2023		
5	SEBI Appeal	895/2023 (/0000)	Suman Agarwal Vs. SEBI	Prakash Shah And Associate
	Sub Matter :	Misc. Application/0001365/2023		
6	SEBI Appeal	896/2023	Nirmal Kumar Chopra HUF Vs. SEBI	ANJALI AGARWAL ADV
	Sub Matter :	Misc. Application/0001378/2023		
	Sub Matter :	Misc. Application/0001379/2023		
7	SEBI Appeal	897/2023	Jaymala Agency Pvt Ltd Vs. SEBI	R.A. Dhoot And Co.
	Sub Matter :	Misc. Application/0001381/2023		
	Sub Matter :	Misc. Application/0001382/2023		

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8	SEBI Appeal	898/2023	Om Prakash Poddar Others Vs. SEBI	R V LEGAL ADV
9	SEBI Appeal	899/2023	Nitesh Jain Vs. SEBI	R.A. Dhoot And Co.
Sub Matter :		Misc. Application/0001395/2023		
10	SEBI Appeal	900/2023	Vrinda Devi Agarwal Vs. SEBI	ANJALI AGARWAL ADV
Sub Matter :		Misc. Application/0001396/2023		
Sub Matter :		Misc. Application/0001397/2023		
11	SEBI Appeal	901/2023	Sudeep Jain Vs. SEBI	M.Mangla and Pooja Marwaha Adv
12	SEBI Appeal	902/2023	Ashu Garg Vs. SEBI	Vikas Bengani Adv
Sub Matter :		Misc. Application/0001402/2023		
13	SEBI Appeal	903/2023	Hemlata More Vs. SEBI	Bellator Legal Services LLP
Sub Matter :		Misc. Application/0001407/2023		
14	SEBI Appeal	904/2023	Murlidhar Maheshwari HUF Vs. SEBI	MINDSPRIGHT LEGAL ADV
Sub Matter :		Misc. Application/0001410/2023		
Sub Matter :		Misc. Application/0001411/2023		
15	SEBI Appeal	905/2023	Perfect Homfin Pvt Ltd Vs. SEBI	CS Rajesh Khandelwal
16	SEBI Appeal	906/2023	Jugal Kishore Gupta Vs. SEBI	Vikas Bengani Adv
17	SEBI Appeal	907/2023	Kamal Ramprasad Gupta Vs. SEBI	R V LEGAL ADV

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1320/2023 (/0000)	Ashok Kumar Khater HUF-Exemption Vs. SEBI	R.A. Dhoot And Co.
(Main Matter Number :SEBI Appeal/0000891/2023)				
	Misc. Application	1321/2023	Ashok Kumar Khater HUF-Delay Vs. SEBI	R.A. Dhoot And Co.
(Main Matter Number :SEBI Appeal/0000891/2023)				
	Misc. Application	1348/2023 (/0000)	M/s. Guru Teg Bahadur Rice Mill-Exemption Vs. SEBI	Shreyas Shrivastava Adv
(Main Matter Number :SEBI Appeal/0000894/2023)				
	Misc. Application	1365/2023 (/0000)	Suman Agarwal-Delay Vs. SEBI	Prakash Shah And Associate
(Main Matter Number :SEBI Appeal/0000895/2023)				
	Misc. Application	1378/2023	Nirmal Kumar Chopra HUF-Exemption Vs. SEBI	ANJALI AGARWAL ADV
(Main Matter Number :SEBI Appeal/0000896/2023)				
	Misc. Application	1379/2023	Nirmal Kumar Chopra HUF-Delay Vs. SEBI	ANJALI AGARWAL ADV
(Main Matter Number :SEBI Appeal/0000896/2023)				
25	Misc. Application	1381/2023	Jaymala Agency Pvt Ltd-Exemption Vs. SEBI	R.A. Dhoot And Co.
(Main Matter Number :SEBI Appeal/0000897/2023)				
	Misc. Application	1382/2023	Jaymala Agency Pvt Ltd -Delay Vs. SEBI	R.A. Dhoot And Co.
(Main Matter Number :SEBI Appeal/0000897/2023)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1395/2023	Nitesh Jain-Exemption Vs. SEBI (Main Matter Number :SEBI Appeal/0000899/2023)	R.A. Dhoot And Co.
	Misc. Application	1396/2023 (/0000)	Vrinda Devi Agarwal-Exemption Vs. SEBI (Main Matter Number :SEBI Appeal/0000900/2023)	ANJALI AGARWAL ADV
	Misc. Application	1397/2023	Vrinda Devi Agarwal-Delay Vs. SEBI (Main Matter Number :SEBI Appeal/0000900/2023)	ANJALI AGARWAL ADV
	Misc. Application	1402/2023	Ashu Garg-Delay Vs. SEBI (Main Matter Number :SEBI Appeal/0000902/2023)	Vikas Bengani Adv
	Misc. Application	1407/2023 (/0000)	Hemlata More-Delay Vs. SEBI (Main Matter Number :SEBI Appeal/0000903/2023)	Bellator Legal Services LLP
	Misc. Application	1410/2023	Murlidhar Maheshwari HUF-Delay Vs. SEBI (Main Matter Number :SEBI Appeal/0000904/2023)	MINDSPRIGHT LEGAL ADV
	Misc. Application	1411/2023	Murlidhar Maheshwari HUF-Exemption Vs. SEBI (Main Matter Number :SEBI Appeal/0000904/2023)	MINDSPRIGHT LEGAL ADV
	Misc. Application	1420/2023 (/0000)	Kamlesh Gupta HUF-Exemption Vs. SEBI (Main Matter Number :SEBI Appeal/0000893/2023)	S.K.Jain and Co.

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>22-MAHEARING-CODE-MARESTORATION-AT11.10AM</u>				
18	Misc. Application	1313/2023	Mrs. Lakshmi Ravi-Restoration Vs. NSEIL	Global Law Partners Adv
(Main Matter Number :SEBI Appeal/0000578/2023)				
<u>32-MAHEARING-MAEXTENSION-AT11.12A.M.</u>				
19	Misc. Application	1552/2023	SEBI-EXTENSION Vs. OPG Securities Pvt Ltd	THE LAW POINT Adv
(Main Matter Number :SEBI Appeal/0000184/2019)				
<u>239-MAHEARING-CODE-MARESTORATION1-AT11.14AM</u>				
20	Misc. Application	1432/2023	Quest Financial Services Ltd and Ors.-Delay Vs. SEBI	R V LEGAL ADV
(Main Matter Number :SEBI Appeal/0000549/2022)				
	Misc. Application	1433/2023	Quest Financial Services Ltd and Ors.-Restoration Vs. SEBI	R V LEGAL ADV
		(/0000)		
(Main Matter Number :SEBI Appeal/0000549/2022)				
<u>701-RAHEARING-CODE-RAHEARING-AT11.16AM</u>				
21	Review Application	36/2023	Cynthia Pinto De Andrade and Anr. Vs. SEBI And ORS.	M/S.Purohit and Co
		(/0000)		
(Main Matter Number :SEBI Appeal/0000390/2021)				
Sub Matter :		Misc. Application/0001421/2023		
22	Review Application	37/2023	Carl Pinto De Andrade Vs. SEBI And ORS.	M/S.Purohit and Co
		(/0000)		
(Main Matter Number :SEBI Appeal/0000391/2021)				
Sub Matter :		Misc. Application/0001422/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
23	Review Application	38/2023 (/0000)	Shreya Pinto De Andrade Vs. SEBI And ORS.	M/S.Purohit and Co
(Main Matter Number :SEBI Appeal/0000392/2021)				
Sub Matter : Misc. Application/0001423/2023				
24	Review Application	39/2023	Cynthia Pinto De Andrade Vs. SEBI And ORS.	M/S.Purohit and Co
(Main Matter Number :SEBI Appeal/0000393/2021)				
Sub Matter : Misc. Application/0001424/2023				
25	Review Application	40/2023	Nelson Thomas DSilva Vs. SEBI And ORS.	M/S.Purohit and Co
(Main Matter Number :SEBI Appeal/0000569/2021)				
Sub Matter : Misc. Application/0001425/2023				
26	Review Application	41/2023	Catherine DSilva Vs. SEBI And ORS.	M/S.Purohit and Co
(Main Matter Number :SEBI Appeal/0000699/2021)				
Sub Matter : Misc. Application/0001426/2023				
	Misc. Application	1421/2023 (/0000)	Cynthia Pinto De Andrade and Anr.-Delay Vs. SEBI And ORS.	M/S.Purohit and Co
(Main Matter Number :Review Application/0000036/2023)				
	Misc. Application	1422/2023 (/0000)	Carl Pinto De Andrade-Delay Vs. SEBI And ORS.	M/S.Purohit and Co
(Main Matter Number :Review Application/0000037/2023)				
	Misc. Application	1423/2023 (/0000)	Shreya Pinto De Andrade-Delay Vs. SEBI And ORS.	M/S.Purohit and Co
(Main Matter Number :Review Application/0000038/2023)				
	Misc. Application	1424/2023	Cynthia Pinto De Andrade-Delay Vs. SEBI And ORS.	M/S.Purohit and Co
(Main Matter Number :Review Application/0000039/2023)				

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	Misc. Application	1425/2023	Nelson Thomas DSilva-Delay Vs. SEBI And ORS.	M/S.Purohit and Co
(Main Matter Number :Review Application/0000040/2023)				
	Misc. Application	1426/2023 (/0000)	Catherine DSilva-Delay Vs. SEBI And ORS.	M/S.Purohit and Co
(Main Matter Number :Review Application/0000041/2023)				
<u>954-RAHEARING-COURTCODE-RAHEARING1-AT11.16AM</u>				
51	IRDA-REVIEW APP.	1/2023	CA VINAY JAIN-Review Vs. IRDAI And Anr.	Sujeet Kumar Shah Adv
(Main Matter Number :IRDA Appeal/0000003/2022)				
<u>453DISPOSAL-COURTCODE-SATELEVISION-AT11.25AM</u>				
28	SEBI Appeal	494/2023	KUBER FINSTOCK PRIVATE LIMITED Vs. SEBI	Prakash Shah and Associates
Sub Matter : Misc. Application/0000744/2023 Sub Matter(Disposed) : Misc. Application/0000745/2023 Sub Matter(Disposed) : Misc. Application/0000983/2023				
	SEBI Appeal	495/2023	TRANSMEDIA PRODUCTIONS PVT. LTD. Vs. SEBI	Prakash Shah and Associates
Sub Matter : Misc. Application/0000746/2023 Sub Matter(Disposed) : Misc. Application/0000747/2023				
	Misc. Application	744/2023	KUBER FINSTOCK PRIVATE LIMITED-STAY Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000494/2023)				
	Misc. Application	746/2023	TRANSMEDIA PRODUCTIONS PVT. LTD.-STAY Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000495/2023)				

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5	SEBI Appeal	704/2023	SAJJAN KUMAR NANWAL Vs. SEBI	R V LEGAL
	Sub Matter :	Misc. Application/0000971/2023		
	Sub Matter :	Misc. Application/0000972/2023		
7	Misc. Application	971/2023	SAJJAN KUMAR NANWAL-URGENCY AND STAY Vs. SEBI	R V LEGAL
			(Main Matter Number :SEBI Appeal/0000704/2023)	
	Misc. Application	972/2023	SAJJAN KUMAR NANWAL-DELAY Vs. SEBI	R V LEGAL
			(Main Matter Number :SEBI Appeal/0000704/2023)	
<u>61PARTHEARD-COURTCODE-APTCHWTM-AT11.35AM</u>				
29	SEBI Appeal	257/2023	MR. LASHIT SANGHVI Vs. SEBI	Shruti Rajan
	Sub Matter(Disposed) :	Misc. Application/0000318/2023		
	Sub Matter(Disposed) :	Misc. Application/0000319/2023		
	SEBI Appeal	258/2023	MS. NEHA LASHIT SANGHVI Vs. SEBI	Trilegal
	Sub Matter(Disposed) :	Misc. Application/0000325/2023		
	Sub Matter(Disposed) :	Misc. Application/0000326/2023		
	Sub Matter(Disposed) :	Misc. Application/0000411/2023		
<u>472-DISPOSAL-COURTCODE-WTMPACZYLOG-AT11.37AM</u>				
30	SEBI Appeal	215/2021	P. Srikant and Ors Vs. SEBI	RHP PARTNER ELP
	SEBI Appeal	537/2021	SRIKANTH SRIPRIYA Vs. SEBI	RHP PARTNER
	Sub Matter(Disposed) :	Misc. Application/0000933/2021		
	Sub Matter(Disposed) :	Misc. Application/0000901/2021		
	Sub Matter(Disposed) :	Misc. Application/0001136/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	538/2021	PARATHASARATHY SRIKANTH Vs. SEBI	RHP PARTNER
	Sub Matter(Disposed) :	Misc. Application/0000934/2021		
	Sub Matter(Disposed) :	Misc. Application/0000902/2021		
	SEBI Appeal	539/2021	S. P. Srihari Vs. SEBI	RHP PARTNER
	Sub Matter(Disposed) :	Misc. Application/0000935/2021		
	Sub Matter(Disposed) :	Misc. Application/0000903/2021		
<u>172DISPOSAL-COURTCODE-DECCANAO-AT11.40AM</u>				
31	SEBI Appeal	283/2022	V. SHANKAR Vs. SEBI	JOBY MATHEW AND ASSOCIATES
32	SEBI Appeal	847/2022	RAKESH GUPTA Vs. SEBI	S. K. Jain and Co.
	Sub Matter(Disposed) :	Misc. Application/0000937/2022		
	Sub Matter(Disposed) :	Misc. Application/0000091/2023		
	Sub Matter(Disposed) :	Misc. Application/0000556/2023		
<u>798DISPOSAL-COURTCODE-MURLIAO-AT11.45AM</u>				
33	SEBI Appeal	753/2022	PIYUSH VASANTBHAI KARIA AND ANR. Vs. SEBI	R V Legal
	Sub Matter(Disposed) :	Misc. Application/0001092/2022		
	Sub Matter(Disposed) :	Misc. Application/0001093/2022		
	Sub Matter(Disposed) :	Misc. Application/0000017/2023		
<u>904-DISPOSAL-COURTCODE-CLAIMMITHANI-AT11.50AM</u>				
34	Misc. Application	484/2022	JAGDISH JETHALAL MITHANI-DELAY Vs. NSEIL AND ORS	Aagam Doshi and Co.
	(Main Matter Number :	SEBI Appeal/0000419/2022)		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	544/2022	JAGDISH JETHALAL MITHANI-EXEMPTION Vs. NSEIL AND ORS	Aagam Doshi and Co.
(Main Matter Number :SEBI Appeal/0000419/2022)				
	SEBI Appeal	419/2022	JAGDISH JETHALAL MITHANI Vs. NSEIL AND ORS	Aagam Doshi and Co.
Sub Matter :	Misc. Application/0000544/2022			
Sub Matter :	Misc. Application/0000484/2022			

943-DISPOSAL-COURTCODE-DUEDILIGENCE-AT11.55AM.

35	SEBI Appeal	498/2022	PGIM Asset Management Company and Ors Vs. SEBI	Argus Partners
Sub Matter(Disposed) :	Misc. Application/0000813/2022			
Sub Matter(Disposed) :	Misc. Application/0000812/2022			
Sub Matter(Disposed) :	Misc. Application/0001286/2022			
	Misc. Application	875/2023	PGIM ASSET MANAGEMENT COMPANY AND ORS RELIEF Vs. SEBI	

329-DISPOSAL-COURTCODE-INVESTIGATIONS-AT12NOON

36	SEBI Appeal	609/2022	BHANUPRASAD DIPAKKUMAR TRIVEDI Vs. SEBI	Shah and Ramaiya
Sub Matter(Disposed) :	Misc. Application/0000787/2022			
Sub Matter(Disposed) :	Misc. Application/0000788/2022			
Sub Matter(Disposed) :	Misc. Application/0001665/2022			
Sub Matter :	Misc. Application/0000130/2023			
	Misc. Application	130/2023	Bhanuprasad Triwedi-STAY Vs. SEBI	Shah and Ramaiya
(Main Matter Number :SEBI Appeal/0000609/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>912-DISPOSAL-CODE-ANUKARANA0-12.05P.M</u>				
37	SEBI Appeal	669/2022	PARESH VORA HUF AND ORS. Vs. SEBI	Shah and Ramaiya
Sub Matter(Disposed) :		Misc. Application/0001710/2022		
	SEBI Appeal	809/2022	ANUKARAN COMMERCIAL ENTERPRISES LTD. AND ORS. Vs. SEBI	R V Legal
Sub Matter(Disposed) :		Misc. Application/0001158/2022		
Sub Matter(Disposed) :		Misc. Application/0001159/2022		
	SEBI Appeal	810/2022	RAJ RADHIKA PROPERTY AND DEVELOPERS PRIVATE LTD Vs. SEBI	R V Legal
Sub Matter(Disposed) :		Misc. Application/0001249/2022		
Sub Matter(Disposed) :		Misc. Application/0001250/2022		
	Misc. Application	1711/2022	FAIYAZ RANGWALA-DELAY Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000063/2023)				
	Misc. Application	1712/2022	FAIYAZ RANGWALA-STAY Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000063/2023)				
	SEBI Appeal	63/2023	FAIYAZ RANGWALA Vs. SEBI	R V Legal
Sub Matter :		Misc. Application/0001711/2022		
Sub Matter :		Misc. Application/0001712/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>889-DISPOSAL-COURTCODE-PORTFOLIO-AT12.15PM</u>				
38	SEBI Appeal	216/2023	Mr. Vikas Rajpal Vs. SEBI AND ORS	HAREKRISHNA MISHRA AND KAILASH RATHOD, ADVOCATE
Sub Matter(Disposed) : Misc. Application/0000161/2023 Sub Matter(Disposed) : Misc. Application/0000502/2023				
<u>43-DISPOSAL-CODE-SCHEME - 12.20P.M.</u>				
39	SEBI Appeal	639/2023	KAMDHENU LTD Vs. NSEIL AND ANR	ALPHA CORPORATE LEGAL
Sub Matter : Misc. Application/0000859/2023 Sub Matter : Misc. Application/0000860/2023				
	Misc. Application	859/2023	KAMDHENU LTD-EXEMPTION Vs. NSEIL AND ANR	ALPHA CORPORATE LEGAL
(Main Matter Number :SEBI Appeal/0000639/2023)				
	Misc. Application	860/2023	KAMDHENU LTD-DELAY Vs. NSEIL AND ANR	ALPHA CORPORATE LEGAL
(Main Matter Number :SEBI Appeal/0000639/2023)				
<u>941-DISPOSAL-COURTCODE-GAYATRIAO-AT12.25P.M.</u>				
40	SEBI Appeal	662/2023	MR. MAHENDRA NIHALCHAND SURANA AND ORS. Vs. SEBI	Regstreet Law Advisors
Sub Matter : Misc. Application/0001300/2023				
	SEBI Appeal	701/2023	Aakansha Rajendra Surana And Ors Vs. SEBI	PROFESS LAW ASSOCIATES
Sub Matter(Disposed) : Misc. Application/0001090/2023 Sub Matter : Misc. Application/0001299/2023				

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47	SEBI Appeal	883/2023 (/0000)	SUUDEEP LUNIYA Vs. SEBI	Corporate Pleaders Adv
	Sub Matter :	Misc. Application/0001329/2023		
	Sub Matter :	Misc. Application/0001296/2023		
	Misc. Application	1296/2023	SUUDEEP LUNIYA-Delay Vs. SEBI	Corporate Pleaders Adv
	(Main Matter Number :SEBI Appeal/0000883/2023)			
	Misc. Application	1329/2023	SUUDEEP LUNIYA-Exemption Vs. SEBI	Corporate Pleaders Adv
	(Main Matter Number :SEBI Appeal/0000883/2023)			